Notifications under Usury Laws

Sr. No.	Notification No. and Date	Under Section	Official Gazette reference
1	DI-LN-65-309/65 dated 30-9-1965	Section 1(3) of Amendment Act 1965	Series I No. 29 dated 14-10-1965

Government of Goa, Daman and Diu

Industries and Labour Department

Notification

DI-LN-65-309/65

In exercise of the powers conferred by Section 1, sub-section (3) of the Goa, Daman and Diu **Usury Laws** (Amendment) Act, 1965, the Administrator hereby appoints 15th October, 1965 as the date on which the said Act shall come into force.

By order and in the name of the

Administrator of Goa, Daman and Diu.

B. K. Chougule

Secretary, Industries and Labour Department.

Panjim, 30th September, 1965.

(Published in the Official Gazette Series I No. 29 dated 14-10-1965)